

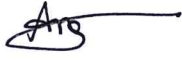
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.03.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 70/252/HDB/2018
NAME OF THE COMPANY	V.S.S Projects Private Limited
NAME OF THE PETITIONER(S)	V.S.S Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. RAVINDRA	Advocate	ravikiran.kam/rao @gmit.ca	

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Representation of RoC is received.

Heard Mr.A.Ravindra learned counsel for the Petitioner.

“Orders Reserved”

  
MEMBER (Judicial)